

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 357
ANSWERED ON 25TH FEBRUARY, 2016

MISUTILISATION OF FUNDS BY DEVELOPERS

357. SHRI KAMAL NATH:
SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is aware that several highway developers have diverted funds of the projects awarded to them;

(b) if so, the details thereof;

(c) whether the Government has decided to investigate such cases by CBI; and

(d) if so, the action to be taken thereon and the time by which investigations are likely to be completed?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) Based on the news published in various newspapers about diversion of funds by highway developers, Central Vigilance Commission (CVC) and Central Bureau of Investigation (CBI) has sought certain details/comments from National Highways Authority of India (NHAI).

(c) and (d) Government has not referred any case related to diversion of such funds by highway developers to CBI. However, one such matter has been referred to Enforcement Directorate (ED). Examinations of such allegations are underway in NHAI.
